

Central Administrative Tribunal  
Principal Bench: New Delhi

CP No. 290/99 In  
OA No. 2851/97

New Delhi this the 18th day of November 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)  
Hon'ble Mrs. Shanta Shastry, Member (A)

1. Shri Jiwan Singh  
S/o Shri Surinder Singh  
R/o House No. 1080 Northern Gate  
Jama Masjid, New Delhi.
2. Smt. Pushpa Sharma,  
W/o Hans Raj Sharma,  
R/o House No. 358 Poorvi Chawla Colony  
Ballabgarh (Haryana)
3. Shri Anil Kumar  
S/o Shri Ishwar Singh  
R/o E-100, Krishna Vihar  
Delhi-110041

....Petitioner

(By Advocate: Ms. Richa Goyal)

Versus

1. Dr. Mrs. Anita Mandal,  
Director  
G.B. Pant Hospital  
J.L. Nehru Marg,  
New Delhi.
2. Dr. Mrs. Ramesh Arora,  
Medical Superintendent  
G.B. Pant Hospital,  
J.L. Nehru Marg, New Delhi.

...Respondents

(By Advocate: Shri S.K. Gupta)

ORDER (Oral)

By Reddy, J.-

Heard the counsel for the petitioner and the respondents.

2. The only direction given in the OA is that respondents should consider the applicant alongwith other candidates for direct recruitment to the post of Nursing Orderly. In the compliance report it is stated that the

*VRS*

(P)

petitioners have been considered but they were not appointed as they were not within the prescribed age limit. As it is stated by the learned counsel for the petitioner that no order as such has been communicated to the petitioners, respondents are directed to communicate the same within 10 days' from today.

3. Nothing, therefore, survives in the C.P. It is, accordingly, dismissed. Notices issued to the alleged contemners are discharged.

Shanta

(Mrs. Shanta Shastry)  
Member (A)

Reddy

(V. Rajagopala Reddy)  
Vice-Chairman (J)

cc.